

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1395/1999

New Delhi, this 21st day of March, 2001

Hon'ble Shri M.P. Singh, Member(A)

Smt. Rajbala
Village Katewara New Delhi .. Applicant

(By Shri U.Srivastava, Advocate)

versus

Govt. of NCT of Delhi, through

1. Secretary/Director
Dte. of Education, Old Sectt. Delhi
2. Zonal Education Officer-III
District North, Lucknow Road, Timapur, Delhi
3. Dy. Director of Education
District North-West, Harikat Nagar,
Delhi .. Respondents

(By Shri Vijay Pandita, Advocate)

ORDER(oral)

After arguing for long, the learned counsel for the applicant seeks permission to withdraw the case, with liberty to approach this Tribunal again if any grievance still survives. Granting that liberty, the present OA is dismissed as withdrawn. No costs.


(M.P. Singh)
Member(A)

/gtv/